

cases and (ii) giving reasons for delay in correcting the reply.

[Placed in Library Sec. No. L.T.-6168/88]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1988, which was passed by the Lok Sabha at

its sitting held on the 2nd May, 1988, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

12 04 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Twelfth Report presented to the House on 10th May, 1988, have recommended that leave of absence be granted to the following Members for the period mentioned against each :

1. Shri S. S. Ramasamy Padayachi	—	27.11.87 to 15.12.87 and 22.2.88 to 1.4.88
2. Shri Sahabrao Patil Dongaonkar	—	22.2.88 to 30.3.88, 5.4.88 to 12.4.88 and 18.4.88 to 24.4.88
3. Dr. Prabhat Kumar Mishra	—	13.3.88 to 12.4.88 18.4.88 to 19.4.88 and 21.4.88 to 6.5.88
4. Shri Srikantha Datta Narasimharaja Wadiyar	—	21.3.88 to 12.4.88 and 18.4.88 to 9.5.88
5. Shri Bharat Kumar Odedra	—	24.3.88 to 12.4.88 and 18.4.88 to 25.4.88
6. Shri Chhitubhai Gamit	—	11.4.88 to 12.4.88 and 18.4.88 to 30.4.88
7. Shri Anoopchand Shah	—	11.4.88 to 12.4.88 and 18.4.88 to 13.5.88

Is it the pleasure of the House that leave as recommended by the Committee be granted ?

SEVERAL HON. MEMBER : Yes, Sir.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.